

## **HIGH COURT OF MANIPUR**

Mantripukhri, Imphal – 795002.

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### **CORRIGENDUM**

Imphal the 20<sup>th</sup> January, 2017

No. HCM/E-43/2016Estt./Pt.-I/Vol-III: In continuation of this High Court's earlier notification of dated 8<sup>th</sup> December 2016, inviting bids for procurement of (I) Information Kiosk under Phase-II of eCourts Project, and in view of a clarification received from the eCommittee Supreme Court of India, the following clarification is made with regard to the technical specification given at Annexure 2, Sl. No.4 of the RFP:

The capacitive touch and APR/SAW technologies are alternate technologies. Bidders have a choice to quote for either of the technology.

  
(Yumkham Rother)

CPC/Joint Registrar(Judl. & Bench)

Imphal the 20<sup>th</sup> January, 2017